

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**



Hearing through video conferencing

TA No. 62/4921/2020

This the 17th day of November, 2020

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. MOHD. JAMSHED, MEMBER (A)**

Dr. Farooq Ahmad Dar age 34 years, S/o Mohammad Assadullah Dar R/o Sari Warpora Pattan Baramulla.

.....Applicant

(Advocate: Mr. Mudasir Bin Hassan)

Versus

1. State through it Commissioner cum Secretary to Govt. Health and Medical Education Department Civil Secretariat Srinagar/Jammu.
2. Director of Health Services Kashmir Division Srinagar.
3. Principal, GMC Srinagar.

.....Respondents

(Advocate: Mr. Amit Gupta, Ld. AAG)

ORDER

[ORAL]

DELIVERED BY HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)



1. Learned counsel for the applicant submits that he may be allowed to withdraw the T.A.
2. In view of the submission made by learned counsel for the applicant, he is permitted to withdraw the present T.A.
3. Accordingly, the instant T.A stands dismissed as withdrawn. No costs.

(MOHD. JAMSHED)
MEMBER (A)

(RAKESH SAGAR JAIN)
MEMBER (J)

Manish/-